

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/142/CAA/2017

NAME OF THE TRANSFEROR1 & 2 : ASAP INFO SYSTEMS PVT LTD
NICHEPRO STAFFING PVT LTD

NAME OF THE TRANSFeree : TEAM LEASE STAFFING SERVICES PVT LTD
(TRANSFeree COMPANY AT MUMBAI)

UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY
Counsel for Petitioner
G. V. MOHAN KUMAR

2. K. MANIVANNAN
AR of or

ORDER

Counsel for petitioner present. Representative of the Office of Official Liquidator present and prayed time for filing report. Time is enlarged at request. Put up on 14.11.2017 at 10.30 A.M.

— Sd —
K Anantha Padmanabha Swamy
Member (Judicial)

bc